

**NATIONAL COMPANY LAW TRIBUNAL      ITEM NO : 14**  
**ALLAHABAD BENCH**

**CA NO. 78/2020 IN CP NO. (IB) 55/ALD/2017**

**ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.12.2020 AT 10:30 AM THROUGH VIDEO CONFERENCING.**

**NAME OF THE COMPANY : MUNNA LAL VERMA V/s Mr. ARUN GUPTA (LIQUIDATOR OF LML LTD.)**

**SECTION : 60 (5) OF IBC**

**PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)**

**COUNSEL FOR PETITIONER : SH. P.S. YADAV ALONGWITH SH. AJAY KUMAR, ADVS.**

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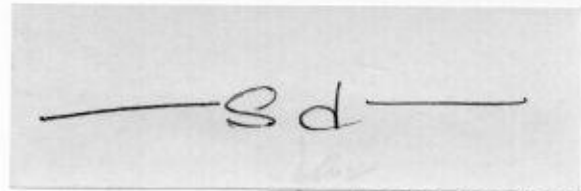
The matter was taken up today through Video Conferencing.

Heard Sh. P.S. Yadav along with Sh. Ajay Kumar, Advocates for the applicant and Ms. Monica Nanda, PCS for the Liquidator through Video Conferencing.

Ld. PCS appearing on behalf of Liquidator states that the reply has already been filed after serving an advance copy upon the Ld. Counsel for the applicant.

Ld. Counsel for the applicant prays for and is granted time for filing rejoinder.

As prayed, put up on 7<sup>th</sup> January, 2021 for arguments before the Regular Court/ through Video Conferencing.



**JUSTICE RAJESH DAYAL KHARE**  
**(MEMBER JUDICIAL)**

**Dated : 02.12.2020**

*Typed by :*  
*Kavya Prakash Srivastava*  
*(Stenographer)*